

**HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**  
**NOTIFICATION**

Memo No: 2412 -R(V&P)

Dated, May 1st, 2019

In terms of the Notification No. 4354-RG dated 24<sup>th</sup> September, 2018, it is notified that after consideration of the performance of the competing candidates in the Practical Test for appointment of Drivers in High Court at Calcutta held on 16.03.2019 and 17.03.2019, the following category-wise lists of the provisionally qualified candidates are published herein below for appearing at the Interview (Full Marks 20) scheduled to be held on 13.05.2019 (Monday).

<b>UNRESERVED (2 VACANCIES)</b>		
<b>Sl. No.</b>	<b>Roll No. DRI (...)/HC-CAL/2019/....</b>	<b>Name of the Candidate</b>
1.	30	Arvind Kumar Ray
2.	36	Manis Kanti Paul
3.	51	Prosenjit Bajpayee
4.	77	Abul Mujib
5.	81	Pramod Kumar
6.	88	Sanjib Ghosh

<b>SCHEDULED CASTE (2 VACANCIES)</b>		
<b>Sl. No.</b>	<b>Roll No. DRI (...)/HC-CAL/2019/....</b>	<b>Name of the Candidate</b>
1.	32	Shiv Mallick
2.	45	Niladri Jana
3.	52	Chandan Mondal
4.	64	Panchanan Sarkar
5.	74	Raju Mondal
6.	87	Manas Choudhury

<b>UNRESERVED (E.C.) (1 VACANCY)</b>		
<b>Sl. No.</b>	<b>Roll No. DRI (...)/HC-CAL/2019/....</b>	<b>Name of the Candidate</b>
1.	100	Giridharilal Das
<b>No other candidate qualified in the practical test.</b>		

<b>O.B.C. (A) (E.C.) (1 VACANCY)</b>		
<b>No candidate qualified in the practical test.</b>		

**All the above mentioned candidates are requested to report at Recruitment Cell, A.S. situated on the 6<sup>th</sup> floor of the Sesquicentenary Building on 13<sup>th</sup> May, 2019 (Monday) at 3.30 p.m. sharp** alongwith the testimonials regarding Date of Birth, Educational Qualifications, up-to-date Driving License, Caste Certificate (if any), up-to date Exempted Category Card (if any), **all in original**, for further **verification** on that date. The candidates are also requested to bring the original Call Letter for Interview alongwith the original Admit Card which was used during Practical Test, positively

No candidate will be allowed to appear in the interview without the above mentioned documents.

At the interview, the abovenamed candidates will be tested in regard to their knowledge of road rules and regulations, their aptitude to deal with hypothetical problems one could face while driving, their knowledge of mechanical propulsion, their ability to deal with perceived mechanical faults etc.

Call letters for Interview of the above mentioned 13 (Thirteen) candidates will be sent by Speed post.

It is hereby notified that the candidates who have not received the “Call letter for Interview” shall be provided with the duplicate copy of the same on 10.05.2019 from the Recruitment Cell, 6<sup>th</sup> Floor, Sesquicentenary Building, High Court at Calcutta between 11.30 a.m. and 4.30 p.m. on production of their respective photo identity proof.

This is for general information of all concerned.

For any further information please visit Hon’ble Courts website [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in).

Sd/-  
Registrar  
(Vigilance & Protocol)